



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
33 PIL/60/2024 FIXED	SABDA RAM RABHA Versus THE UNION OF INDIA AND 8 ORS	MR P BHARDWAJ MS. B DEVI T CHAKMA	GA, ASSAM DY.S.G.I. GA, AP GA, NAGALAND GA, MIZORAM

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
64	Bail Appln./3152/2024 FIXED	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI
BAIL HEARING				
65	AB/2901/2024 FIXED.	MD. ANSER ALI @ AMSER ALI AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
ORDERS				
66	Bail Appln./2895/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/5729/2024 FIXED	MD FARUK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
53	WP(C)/5747/2024 FIXED	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, FINANCE DEPTT.
54	WP(C)/5750/2024 FIXED	CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, CO OP
55	WP(C)/5754/2024 FIXED	NITU MANI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
56	WP(C)/5756/2024 FIXED	KAMALESWAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, FINANCE
57	WP(C)/5804/2024 FIXED	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, HEALTH
58	WITH WP(C)/5645/2024	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 03:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/5780/2024 FIXED	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
38	WP(C)/6005/2024 B/O	ABDUR RAHIM BADSA @ ABDUL RAHIM Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
39	I.A.(Civil)/3092/2024 WITH LCR, FIXED in WP(C)/5838/2019	AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M H SAIKIA MS S Z HAYAT MS B H SHIRIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/5838/2019	AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS J A AHMED MS R R MUZIB MR. M H SAIKIA MR. M KALITA MS S Z HAYAT MS B H SHIRIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

23	I.A.(Civil)/1532/2024 FIXED in Mat.App./3869/2024 WITH Mat.App./3869/2024 (Filing Number)	XXXXXXXXXX Versus XXXXXXXXXX XXXXXXXXXX Versus XXXXXXXXXX	MR. A M S MAZUMDER MR. A M S MAZUMDER	MS. R CHOUDHURY MS. B. HAZARIKA MR. Z. HUSSAIN
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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
59	MACApp./300/2021 (AT 10:30 AM)	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus PARESH DEKA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M HUSSAIN (r-1,2) MR. A ISLAM (r-1,2)
60	RSA/114/2024 (AT 10:30 AM)	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
	WITH I.A.(Civil)/1928/2024 in RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
MOTION				
61	WP(C)/5186/2024 FIXED	DR. SHAHBAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
ORDERS				
62	I.A.(Civil)/3153/2024 WITH CRP(I/O) 306/2024 (D/O), FIXED in Review.Pet./11993/2024	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA	MR. B K DAS MR H P GUWALA
	WITH Review.Pet./11993/2024 (Filing Number)	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR. S DUTTA	
63	I.A.(Civil)/3515/2024 B/O in WP(C)/5620/2024	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
	WITH WP(C)/5620/2024 CAVT. NO. 11072/024,	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS FOR CAVEATOR
64	WITH WP(C)/2285/2024	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
56	WP(C)/6456/2022 B/O	GAUTAM TERANG Versus UNION OF INDIA AND 7 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	SC, NHAI MRS. R DEVI SC, NHIDC ASSTT.S.G.I. SC, K A A C
57	WP(C)/834/2023 B/O	RUMIT TUDU @ RAMIT TUDU AND ANR Versus THE STATE OF ASSAM AND 4 OTHRS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
58	WP(C)/346/2024 B/O	MRINALINI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM A A AHMED MR. A W MONDAL	MR. SURAJIT DAS (R- 6) GA, ASSAM A W AMAN (R- 6) MS SURAYA RAHMAN (R- 6) MR SARFRAZ NAWAZ (R- 6) MR S A BARBHUYAN (R- 6) SAMIM RAHMAN (R- 6) SC, REVENUE
ADMISSION				
59	WP(C)/3368/2016 (PERSONAL APPEARANCE THROUGH VIDEO CONFRENCING AT 10:30 A.M),FIXED	MINTU BARUAH and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A
60	WP(C)/5237/2024 FIXED	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/3516/2024 in WP(C)/5237/2024	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
61	WP(C)/5259/2024 FIXED	AMALA BIBI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE

ORDERS

62 [Cont.Cas\(C\)/429/2024](#)
FIXED

BABUL AHMED SODIOL AND 64 ORS.
Versus
NISARG HIVAREA AND ANR

MR. R PHUKAN
MS D DUTTA

MR. D NATH(R-1)

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

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[For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
51	Bail Appln./2818/2024 (BAIL HEARING), FIXED	SAPNANIL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR M HALOI, SC, CBI PP, ASSAM
52	Bail Appln./3030/2024 (BAIL HEARING), FIXED	JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI
53	WITH Bail Appln./3126/2024	SANJIB DEKA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM SC, CBI
54	Bail Appln./3214/2024 (BAIL HEARING), FIXED	SRI ABHIJIT CHANDA, Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM SC, C B I
55	WITH Bail Appln./3422/2024	BISHAL PHUKAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. D K BAIDYA MR. P DAS FARIDUL AMIN A HALIM MR. R BARTHAKUR	SC, CBI
56	Bail Appln./3465/2024 (MOTION), FIXED	CHANDAN NATH Versus CENTRAL BUREAU OF INVESTIGATION	MR. N BORUAH	SC, CBI
57	Bail Appln./3467/2024 (MOTION), FIXED	SUBHANJYOTI KURMI Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
58	Bail Appln./3470/2024 (MOTION), FIXED	TAPAN BORA ALIAS TARKIK BORA Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
BAIL HEARING (BA)				
59	Bail Appln./2992/2024 FIXED	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

- 60 [I.A.\(Civil\)/1189/2024](#)
B/O
in RFA/2588/2024
- THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS.
Versus
SAHIDA BEGUM LASKAR AND 7 ORS.
- MR. P N GOSWAMI
MR. K P PATHAK
MR. R BORA
- WITH**
[RFA/2588/2024](#)
(Filing Number)
- THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS
Versus
SAHIDA BEGUM LASKAR AND 7 ORS B
- MR. P N GOSWAMI
- WITH**
[I.A.\(Civil\)/2589/2024](#)
(Filing Number)
- THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS
Versus
SAHIDA BEGUM LASKAR AND 7 ORS B
- MR. P N GOSWAMI
- 61 [I.A.\(Civil\)/2350/2024](#)
B/O
in CRP(IO)/225/2024
- RAJ KUMAR SINGH AND 2 ORS
Versus
PAYMACHAUBI DEVI
- MR. A ROSHID
- MR. J LASKAR
- WITH**
[CRP\(IO\)/225/2024](#)
- PAYMACHAUBI DEVI
Versus
RAJ KUMAR SINGH AND 2 ORS
- MR. J LASKAR
- 62 [I.A.\(Civil\)/2435/2024](#)
B/O
in MACApp./8023/2024
- THE ORIENTAL INSURANCE CO. LTD.
Versus
LAKSHI DAS AND 4 ORS.
- MR. S K GOSWAMI
MR. R SHARMA
- MR. R Deka (R-1,2,3)
MR. B BHARALI (R-4,5)
S I AKAND(R-1,2,3)
- WITH**
[MACApp./8023/2024](#)
(Filing Number)
- THE ORIENTAL INSURANCE CO. LTD
Versus
LAKSHI DAS AND 4 ORS B
- MR. S K GOSWAMI
- WITH**
[I.A.\(Civil\)/8024/2024](#)
(Filing Number)
- THE ORIENTAL INSURANCE CO. LTD
Versus
LAKSHI DAS AND 4 ORS B
- MR. S K GOSWAMI

HEARING

- 63 [MACApp./267/2022](#)
WITH LCR, B/O
- MD. JANIK ALI
Versus
THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS
- MR H DAS
MR. B C DEKA
- MR. R C PAUL

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Monday,18th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
60	Crl.A./193/2012 (AT 10:30 AM)	MAINA SAIKIA Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR. T R DEURI (AMICUS CURIAE FOR APPELLANT) MR.D N AMIN	PP, ASSAM
ORDERS				
61	I.A.(Crl.)/1107/2024 (CONNECTED WITH ITEM NO 14 IN THE DAILY CAUSELIST) in Bail Appln./3011/2024	NARGIS PARBIN ALIAS NARGIS PARVIN Versus THE STATE OF ASSAM AND ANR	MR B U LASKAR	PP, ASSAM SC, CBI
62	I.A.(Crl.)/1111/2024 (CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSE LIST), B/O in Bail Appln./3062/2024	KHAIRUL ALOM MAZUMDER Versus THE STATE OF ASSAM AND ANR	MR. M H LASKAR	SC, CBI

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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24)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,18th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	Crl.Pet./1098/2024 B/O	SYONGKIRI RONGPHAR @ SYOUNGKIRI RONGPHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./3225/2024 WITH SCANNED COPY OF LCR A/W CHARGESHEET, B/O	PRABHAT CH DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
63	Crl.A./170/2023 1 Y 8 M 5 D :WITH LCR 4 FILES, OFFICE NOTE, B/O	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
	WITH I.A.(Crl.)/412/2023 in Crl.A./170/2023	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	PP, ASSAM
64	I.A.(Crl.)/696/2024 B/O in Crl.Rev.P./5953/2024	DEBOJIT DAS Versus ANJANA DAS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	
	WITH Crl.Rev.P./5953/2024 (Filing Number)	DEBOJIT DAS Versus ANJANA DAS (B)	MR. S C BISWAS	

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
6	AB/3018/2024 B/O	FIRDUS RAHMAN @ FIRDUS BEPARI, Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
BAIL HEARING				
7	AB/2512/2024 WITH CASE RECORD (SCANNED COPY), FIXED	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
73	WP(C)/7999/2022 FIXED	SUSHIL KR SAHA @ SHUSIL SAHA Versus THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
ORDERS				
74	Cont.Cas(C)/286/2024 FIXED	NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 2 ORS.	MR. M ISLAM MS A KHATUN	MR. K KONWAR(R-3) MS. N BORAH(R-3) MS. N BORAH(R-3) MR S DUTTA(R-3) MR S DUTTA(R-3)
75	I.A.(Civil)/2223/2024 FIXED in WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT
	WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
76	WITH WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
77	WITH WP(C)/428/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
78	WITH WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.

79	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
80	I.A.(Civil)/3430/2024 (CONNECTED WITH ITEM NO.2 IN THE DAILY LIST) in WP(C)/3576/2024	THE PRINCIPAL ACCOUNTANT GENERAL (A AND E) Versus JUTILA MEDHI AND 4 ORS	MR. C BORUAH MR D DEKA	SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024
21)	MR. S SARMA	19-11-2024	To	22-11-2024
22)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
23)	MR. O P BHATI	17-11-2024	To	30-11-2024
24)	MR. P P DAS	15-11-2024	To	25-11-2024